

DIVISION BENCH
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/168(KB)2022
IVN.P/5(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	ASHOK JHUNJHUNWALA VS RED OAK HOLDINGS PVT.LTD.
UNDER SECTION	SEC. 97(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearance (via video conferencing/physically)

For Petitioner

Mr. Ratnanko Banerji, Sr. Adv.

Ms. Swapna Choubey, Adv.

Mr. Mohanram Goenka, CS

For Intervenor

Mr. Sanjay Kumar Gupta, CS

Mr. Rohit Kumar Keshri, Adv.

ORDER

1. Learned Sr. counsel for the Petitioner present. Ld. Authorised Representative along with Ld. Counsel for Intervenor present.
2. **Post this matter on 12.10.2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**